

# HIGH COURT OF UTTRAKHAND, NAINITAL

## Office Memorandum

No. 115

Dated: 18.12.2023

To,

- |                         |                            |                              |
|-------------------------|----------------------------|------------------------------|
| 1. Sri Naveen Ch. Joshi | 7. Sri Chitra Bahadur Rana | 13. Sri Bahid Husain         |
| 2. Sri Danish Ahmad     | 8. Sri Manoj Negi          | 14. Sri Manoj Kr. Sharma     |
| 3. Sri Dan Singh        | 9. Sri Bhupendra Singh     | 15. Sri Balwant S. Rawat     |
| 4. Sri Umesh Ch. Pandey | 10. Sri Vijay S. Sajwan    | 16. Sri Gopal Joshi          |
| 5. Sri Urba Datt Pandey | 11. Sri Narendra Kumar     | 17. Sri Chandan Kr. Mahaldar |
| 6. Sri Bhupal Singh     | 12. Sri Dinesh Arya        |                              |

In pursuance to the Office Memorandum No. 60 dated 05.07.2023 and No. 109 dated 06.12.2023, it is to inform all the above mentioned Group-D employees of the Court that the **Interview** to assess the Inter-personal Communication Skills for promotion to '03' vacant posts of Public Relation Assistant shall be conducted on **19<sup>th</sup> December, 2023 (Tuesday) from 05:00 P.M. onwards in the Hall above the Library adjacent to Conference Hall near Management Section** of the High Court.

All the aforementioned Group-D employees of the Court are required to report for the said Interview, 15 minutes prior to the scheduled time at the prescribed venue on 19.12.2023.

By the Order of  
Hon'ble the Acting Chief Justice

**Sd/-**  
(Ashish Naithani)  
Registrar General

No. 6956/UHC/Admin.A (Recruitment Cell)/Promotion; Dated: 18<sup>th</sup> December, 2023.

- Cc.to:** 1. Registrar (Vigilance), Registrar (Judicial), Registrar (Protocol), Registrar & O.S.D/C.P.C. of the Court.  
2. Joint Registrar of the Court.  
3. Deputy Registrar (I.T.) for uploading the Office Memorandum on the official website of the High Court.  
4. Librarian, Assistant Registrar (Management), Section Officer (Stationery) & Management Officer of the Court.  
5. PS/ PA to Registrar General.  
6. Concerned Employees of the Court.  
7. Notice Board.  
8. Guard File/ Assistant concerned.

By Order:

Registrar (Inspection)